

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No: Estt/HC/2023/479

Date: 04/11/2023

Pursuant to order No. Estt/HC/2023/455 dated 19.10.2023, following candidates have sought extension for joining their duties on the post of Junior Personal Assistant. After having considered their requests, their joining time is hereby extended as mentioned against their names, failing which their appointment order shall stand canceled automatically:-

S. N.	Merit No.	Name of candidates	Joining time Extended upto	Address
1	8	Divya Daiya	10.01.2024	19/612 CHB, Jodhpur-342001 divyadaiya17011997@gmail.com
2	19	Himanshu Singh Pargai	05.12.2023	74-2B, First Floor, Type 3, Sector-2 DIZ-Area Kali Bari Marg, New Delhi-110001 him36019@gmail.com
3	51	Ajay Singh	04.12.2023	Village Sidhanwa, District- Bhiwani (Haryana)-127028 thegod754@gmail.com
4	56	Akansha Singh Solanki	20.01.2024	46, Roop Rajat Sarovar, Pal Road, Jodhpur-342001 akkisolanki08051997@gmail.com

By Order

REGISTRAR (ADMN.)

No:I/A(iii)(a)(1)06/2022/ 2121

Date: 04/11/2023

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Exam./Class./CPC/Rules/Vig/Writs/OSD(F&I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. The Director, Rajasthan State Judicial Academy, Jodhpur.
3. Confidential Section, Rajasthan High Court, Jodhpur.
4. Computer Cell, RHC, Jodhpur with the direction to upload on the official website of the Rajasthan High Court.
5. Concerned
6. Personal file.

REGISTRAR (ADMN.)